

the Indian Commission at Salisbury, with his wife, two children and a member of the staff of the Indian Commission went for a picnic near Mazoe dam, about 20 miles from Salisbury. They went to a nearby hotel at about 5 p.m. for tea. The African waiter in the hotel took the order and brought tea for the party. As the tea was being poured out, the Manager of the hotel walked up to Shri Rao's table and asked him to clear out. Shri Rao told the Manager that he was a diplomatic officer of the Indian Commission, but the Manager curtly asked him to leave stating that he did not want any Indian in the hotel and the right of admission was reserved. Shri Rao and party thereupon left the hotel.

On the 3rd March, i.e., the next day, our Assistant Commissioner in Salisbury lodged a protest in writing with the Government of the Federation of Rhodesia and Nyasaland asking for an apology from the Manager of the hotel and requesting the Government to take suitable action so that such incidents do not recur in future. The Government of the Federation of Rhodesia and Nyasaland have formally apologised to our Assistant Commissioner for the incident and stated that they had always done all in their power to prevent incidents of this nature and that the Immunities and Privileges Act was to be brought into force.

We also took up this matter with the U.K. Government through their High Commissioner in New Delhi. We have expressed to them our serious concern at the occurrence of frequent incidents of this type and told them that, in the climate prevailing in the Federation of Rhodesia and Nyasaland, we felt that no useful purpose was likely to be served by our continuing our representation there as our representatives continue to be subjected to discrimination on racial grounds in violation of all canons of civilized

conduct and of normal international practice in relation to diplomatic representatives.

BUSINESS ADVISORY COMMITTEE

TWENTY-FIRST REPORT

The Deputy Minister of Defence (Shri Raghuramaiah): With the permission of the Chair, on behalf of Shri Satya Narayan Sinha, I beg to move:

"That this House agrees with the Twenty-first Report of the Business Advisory Committee presented to the House on the 17th March, 1958."

Mr. Speaker: The question is:

"That this House agrees with the Twenty-first Report of the Business Advisory Committee presented to the House on the 17th March, 1958."

The motion was adopted.

RE. POINT OF INFORMATION

Mr. Speaker: The House will now resume General Discussion on the Budget.

Shrimati Renuka Ray (Malda): Sir, I want to say something by way of personal explanation.

Mr. Speaker: The hon. Member has just now sent me a letter. In all these things, I look into them and then communicate my decision. Therefore I will look into her letter also and if it is a matter of personal explanation, I will bring it up tomorrow.